IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.... APPLICANT / PETITIONER

Vs

U. P. Hotels Ltd. & Ors.

. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent 4(a)-4(f): Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates Ms. Sanjana Sharma, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 02.02.2018.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER (TECHNICAL)